

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2126  
TO BE ANSWERED ON 15.03.2017**

**COMPENSATION TO ACCIDENT VICTIMS**

**2126. SHRI P.K. BIJU:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total number of train accidents occurred in the last three years, including the major and minor ones;**
- (b) the total number of fatalities reported in these accidents; and**
- (c) the total amount of compensation awarded to the victims of these train accidents in the last three years by the Central Government?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c): A Statement is laid on the Table of the House**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO 2126 BY SHRI P.K. BIJU TO BE ANSWERED IN LOK SABHA ON 15.03.2017 REGARDING COMPENSATION TO ACCIDENT VICTIMS.**

**(a) to (c): Details of number of consequential train accidents, major and minor ones (including accidents occurred at unmanned level crossings (UMLC) caused due to the negligence of road vehicle users), number of casualties therein, and, the amount of compensation paid by Railways to the victims of train accidents during the last three years, i.e. 2013-14, 2014-15 and 2015-16 are given as under:**

Year	Number of consequential train Accidents <sup>#</sup>	Casualties		Compensation paid by Indian Railways
		Killed	Injured	
2013-14	118	152	234	₹149.49 Lakhs
2014-15	135	292	457	₹127.48 Lakhs
2015-16	107	122	188	₹262.96* Lakhs

**Note: The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.**

**# including accidents occurred at unmanned level crossings (UMLC) caused due to the negligence of road vehicle users**

**\* Provisional figures**

\*\*\*\*\*